

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 131
(IB)-1626(PB)/2019

IN THE MATTER OF:

L & T Housing Finance Ltd. ...

Applicant/Petitioner

v.

Cosmopolitan Technofab Textiles Pvt. Ltd. ...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 07.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

ORDER

Renotified to 11.12.2020.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)